

separate entity. Government was convinced that the transfer of Postal Life Insurance to Life Insurance Corporation would result in withdrawal of certain facilities now enjoyed by P.L.I. insurants.

(c) Does not arise.

Visit of U.S. Agriculture Secretary under PL 480 programme

*1318. { Shri P. C. Borooah:
Shri Yashpal Singh:
Shri Onkar Lal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the U.S. Secretary for Agriculture recently visited New Delhi for discussions in relation to the operation of the PL 480 programme and utilisation of its counterpart funds in rupees for agricultural development in the country; and

(b) if so, with what results?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). The main object of the visit of Mr. Freeman, Secretary, U.S. Department of Agriculture, to India was to see the progress made in the package programme districts. Discussions which were held by him with the Ministry of Food and Agriculture in New Delhi did not specifically relate to the utilisation of PL 480 counterpart funds in rupees for agricultural development in the country, although the measures for general agricultural development and the question of future imports under PL 480 were discussed in a general manner. No final decisions were taken.

ग्राहसकीम में हानिकारक चीजों का पाया जाना

*१३१९. { श्री श्रींकार लाल बेरवा :
श्री बड़े :
श्री सू० ला० वर्मा :
श्री गोकुल प्रसाद :
श्री हुकम चन्द कछवाय :

श्री राम सहाय पाण्डेय :
श्री कपूर सिंह :
श्री प्रकाशवीर शास्त्री :
श्री यशपाल सिंह :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १६ अप्रैल, १९६४ को संसद भवन स्थित दिल्ली दुग्ध योजना के बय पर बिकने वाली ग्राहसकीम में मेंगनी तथा अन्य हानिकारक चीजें निकली थीं ;

(ख) यदि हां, तो ग्राहसकीम में इस प्रकार की गन्दगी किस प्रकार मिल गई ; और

(ग) ऐसी घटनाओं को भविष्य में होने से रोकने के लिए सरकार का क्या उपाय करने का विचार है ?

खाद्य तथा कृषि मंत्रालय में राज्य सचिव (श्री ए० ए० चामस) : (क) जी हां । संसद भवन स्थित दिल्ली दुग्ध योजना के बय द्वारा बेची गयी ग्राहसकीम के एक कप में कुछ अनुपयुक्त पदार्थ निकला था ।

(ख) और (ग) : यह अनुपयुक्त पदार्थ कांड बोर्ड के बने इस कप में ग्राहसकीम भरने से पहले ही मौजूद हो सकता था । यह ग्राहसकीम में मौजूद नहीं हो सकता था । सब सम्बन्धितों को हिदायतें दे दी गयी हैं कि ग्राहसकीम भरने से पहले प्रत्येक कप की जांच की जानी चाहिये ।

Travelling on Duty by P. and T. Officials

*1320. Shri Ramanathan Chettiar: Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether Posts and Telegraphs Officers while travelling on duty are permitted to take their families along with them in Government vehicles;